

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1806
ANSWERED ON:16.12.2013
NATIONAL SPORTS DEVELOPMENT FUND
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the objective and composition of the National Sports Development Fund (NSDF) along with the funds provided/received by the Government during each of the last three years and the current year;
- (b) the details of funds allocated to various State Governments for the development of sports during the last three years and the current year, State- wise including Kerala;
- (c) the details of sportspersons assisted/money sanctioned under the NSDF Scheme during the said period, sports discipline-wise;
- (d) the details of criteria fixed for sanctioning of funds under the scheme; and
- (e) the other steps being taken by the Government to generate more resources/ funds for NSDF to develop the sports?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) The National Sports Development Fund (NSDF) was set up vide Government of India Notification S.O. 973 (E) dated 12.11.1998 under the Charitable Endowments Act, 1890. The NSDF has been established with the main object to promote sports excellence in the country by providing financial assistance for customized training of elite athletes who are distinct medal prospects at major international competitions and to assist pilot projects which are aimed at promotion of excellence in sports.

(b) NSDF has not allocated any funds to State Governments

(c) Details of the contributions received by NSDF during the last three years and current year is at Annexure-I, the assistance to sportspersons from NSDF during the last three years is at Annexure-II and the cash award to sportspersons for their performance in Olympics & Paralympics Games is at Annexure-III.

(d) Top level sportspersons, who are medal winning prospects in Olympics, Commonwealth Games, Asian Games and other international competitions, are selected for financial assistance from NSDF. The assistance is given for their customized training both in India and abroad, to prepare them for winning medals at international levels. The proposals are considered by the Executive Committee of the NSDF. The Committee takes decisions based upon the past performance and future potential of the player. The Sports Authority of India (SAI), which is the apex advisory body in sports related matters, and the concerned National Sports Federations are also consulted before selection of such sportspersons.

Reputed organizations/institutes, engaged in promotion of sports activities, can also get financial assistance for specific project for sports promotion like creation of infrastructure, procurement of equipments etc. Such proposals are also considered by the Executive Committee of NSDF in consultation with the SAI and the concerned Sports Federations.

(e) The corporate sector and public bodies are encouraged for generous contributions to the NSDF; such contributions are exempted from Income Tax under Section 80 (G).